

Shri L. N. Mishra: Every steel plant and big industrial plant has got its own security force, which is more or less on the watch and ward lines. Now we want to have a more organised and more disciplined force and that is why we are having this force.

Shri P. Venkatasubbaiah: May I know whether there will be separate and independent recruitment for these forces or whether the respective State Governments will lend their services of their police officers?

Shri L. N. Mishra: It will be an organised independent body. Whether the recruitment has to be done by the State Government or the Central Government is a question yet to be decided.

Shri Kapur Singh: What steps, if any, will be taken to immunise and safeguard the proposed security force from the contamination of the trade union cliques such as inflict the current arrangement in our national plants?

Shri L. N. Mishra: There is a proposal to keep them away from the purview of the Trade Unions Act. There is also a proposal to amend the Trade Unions Act.

Shrimati Savitri Nigam: May I know whether Government are aware of the fact that in the Bhilai steel plant the security forces came into conflict with the State Government and, if so, may I know whether Government have tried to co-ordinate these forces with the State police authorities and give them some right to function effectively?

Shri L. N. Mishra: I am not aware of this particular incident, but there is, of course, a proposal for such co-ordination.

Shri S. M. Banerjee: If I heard the hon. Minister correctly he hinted that the Trade Unions Act is likely to be amended. I want to know what actual amendment he is likely to bring forward and whether all these Central or National plants are going to

be brought under a Central legislation?

Shri L. N. Mishra: No, we are not concerned with that question at this stage. So far as the Central Security Force is concerned, that has to be kept away from the purview of the Trade Unions Act. The other question of bringing all the national plants under a Central legislation does not arise.

श्री हुक्म चन्द कछवाय : क्या मंत्री महोदय के ध्यान में यह बात प्रायी है कि जब से रेलवे विभाग में सुरक्षा दल प्रायी है तब से चोरियां घोर ज्यादा बढ़ गयी हैं ? इस सम्बन्ध में सरकार को कोई मायती है ?

श्री ल० ना० मिश्र : मेरा ऐसा खयाल नहीं है ।

Petro-Chemical Industries

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- *7. { **Shri D. C. Sharma:**
Shri Onkar Lal Berwa:
Shri Gokaran Prasad:
Shri P. C. Borooah:
Shri Maheswar Naik:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the report of the working group on the development of petro-chemical industries has been considered;

(b) if so, the recommendations that have been accepted; and

(c) the steps taken to implement the same?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c). The report of the Working Group on Petro-chemicals is under the consideration of Government and no final decisions have so far been taken on it.

Shri D. C. Sharma: May I know when this report was submitted and how long the Government will take to arrive at a decision?

Shri Alagesan: The report was submitted only recently and we have not taken any unduly long time over it. We may take some more time.

Shri D. C. Sharma: May I know at what level this report is being considered—at a departmental level or some extra-departmental people are also associated with the consideration of this report?

Shri Alagesan: I do not know what the hon. Member means by extra-departmental level. The matter was discussed by the production committee of Secretaries fairly well. Now it will be discussed by the Economic Committee of the Cabinet and then the decision will be taken.

श्री श्रीकार लाल बेरवा : मैं जानना चाहूंगा कि इस कार्यकारी दल में कितने सदस्य थे और क्या इन सदस्यों में कोई विदेशी सदस्य भी था ?

Mr. Speaker: Are any foreigners included in that?

Shri Alagesan: No, Sir.

Mr. Speaker: How many members were there?

Shri Alagesan: Ten members.

Dr. Ranen Sen: A few months back it was reported that in regard to the petro-chemical industry the Government of India sought the assistance of French experts. Are the reports of the French experts combined with the report of the Working Group or is it a different report?

Shri Alagesan: The French experts submitted their report and then the Working Group went into the recommendations of the French experts' report and then made their own recommendations. Under the changed conditions they had something new to say also.

Shri Jashvant Mehta: May I know whether this report was discussed by the Economic Committee of the Cabinet and, if so, what is its reaction to it?

Shri Alagesan: Not yet; it will be discussed.

Shri A. P. Jain: Are any of the schemes included in the Fourth Plan being anticipated and preliminary action being taken and, if so, on what petro-chemical industry?

Shri Alagesan: As far as the Bombay group of industries is concerned, several industries have been either licensed or approved. One in Bombay, one in Barauni and another in Assam have already been approved.

Shri Heda: In view of the new dimension given to the petro-chemical industry by Mr. Khrushchev in his recent statement by saying that they are useful and helpful for agricultural production, may I know whether the consideration of this report would be expedited?

Shri Alagesan: I have already said that they are considering it.

Oil Concessions in Iraq and Kuwait

*8. **Shri J. B. S. Bist:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the efforts made by Government to get oil concessions in Iraq and Kuwait have succeeded; and

(b) if so, to what extent and the estimated supply of crude oil from these sources?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Not yet.

(b) Does not arise.

Shri J. B. S. Bist: When is it expected to be finalised?

Shri Alagesan: We are in the midst of talks and discussions. As far as Kuwait is concerned, we have sent a delegation and their representatives